

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:826
ANSWERED ON:27.07.2000
LOSSES DUE TO CARELESSNESS IN REPAIRING OF MISSILES
SUNDER LAL TIWARI

Will the Minister of DEFENCE be pleased to state:

- (a) whether attention of the Government has been drawn to the news item appeared in the 'Dainik Jagran' dated June 2, 2000 wherein a loss of Rs. 1.11 crore has reportedly been suffered due to non- repair of Missiles within their shelf lives;
- (b) if so, the reaction of the Government thereto;
- (c) the arrangements made for the timely repair and maintenance of the missiles; and
- (d) the system for the procurement of the Missiles by the Government for the Army and wherefrom these are procured?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) to (c) : The news item under reference refers to an Audit Paragraph. The Audit Paragraph is to the effect that Missiles worth Rs. 1.11 crore were not repaired within their shelf lives as suitable repair agency could not be identified. The Audit Paragraph is under examination.
- (d) The missiles, like other armaments, are procured as per the Defence Procurement Procedure, 1992.